

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2293

ANSWERED ON:03.08.2015

Civil Aviation Policy

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**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the salient features of the draft Civil Aviation Policy;
- (b) whether the Government proposes to reframe the policy and rewrite the proposals outlined therein;
- (c) if so, the details thereof along with the reasons therefor;
- (d) the time by which the said policy is likely to be finalized and implemented; and
- (e) the steps taken or being taken by the Government for promotion of domestic aviation industry?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION

(Dr Mahesh Sharma)

(a) to (d): The Draft Civil Aviation Policy was initially unveiled on 10th November, 2014 to address various issues related to the sector. Main features of the policy related to Development of airports, Rationalizing the cost of Aviation Turbine Fuel (ATF), Development of the Cargo sector, Institutional reforms, Enhancing Regional Connectivity, Maintenance, Repair and Overhaul (MRO) facilities, Development of Helicopter Aviation, e-DGCA and e-Governance. Such measures are intended to improve cost effectiveness, promote competition and derive social and economic benefits. The Ministry invited comments/suggestions of the public/stakeholders/ state governments on the draft policy. The responses have provided valuable inputs, on the basis of which certain modifications have been considered after extensive consultations. The formulation of policy is in final stages.

- (e): The Government has taken various steps to promote domestic aviation industry. The prominent ones are:
- (i) In-principle approval to start new Greenfield Airports at fourteen places
  - (ii) Foreign Direct Investment (FDI) in aviation sector
  - (iii) Pursuing State Governments to consider reduction of Value Added Tax (VAT) on Aviation Turbine Fuel (ATF)
  - (iv) Grant of scheduled operator permits to various airlines